

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 197 OF 2020

Anyssia Viegas

..... Petitioner

V e r s u s

State of Goa & ors.

..... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the Respondent nos.1, 2, 3 and 5.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 10th December, 2020

P.C.

The learned learned Additional Government Advocate, Shri Faldessai, seeks time to file counter. He assures the Court that he will file it by next week after serving a copy of the counter on the Petitioner's Counsel as well.

2. Post the matter on 07.01.2021. Any developments that take place in the meanwhile will be subject to the outcome of this petition.

M. S. JAWALKAR, J.
arp/*

DAMA SESHADRI NAIDU, J.